DELHI LEGISLATIVE ASSEMBLY

Bulletin Part - I

(Brief summary of proceedings)

Thursday 2nd March 2006/11Phalgun1927 (Saka)

2.00 PM

Ch. Prem Singh, Hon'ble Speaker in Chair.

2.03PM

Dr. Jagdish Mukhi, Leader of Opposition and Sh. Ramvir Singh Bidhuri sought to know the fate of adjournment motion on the demolition drive in the Capital.

The Chair after his consent under Rule 60 and leave obtained by Dr. Jagdish Mukhi under Rule 63(1) stated that the notice will be discussed after the item No.5 of the List of Business.

1 **2.10PM**

Question Hours: Starred questions No. 1-5 were asked and replied. Replies to starred questions No.6-20 and un-starred questions No.1-47 were placed on the table.

2 3.00 PM

The Chair stated that due to time constraint, matters to be raised Under Rule 280 be treated as read.

3 3.01 PM

Presentation of Reports:

- 1. Shri Ramakant Goswami presented the **Ninth Report of the Business Advisory** Committee.
- 2. Shri Ramakant Goswami presented the Seventh Report of the Private Members Bills and Resolutions Committee.
- 3. Dr. S.C. Vats presented the Third Report of the Public Accounts Committee.
- 4. Dr. Jagdish Mukhi presented the First Report of the Government Assurance Committee.

4 **3.02PM**

Introduction of Bills:

Sh. Raj Kumar Chauhan, Hon'ble Minister of Development introduced **The WAKF(Delhi Amendment) Bill, 2006** with the leave of the House.

5 **3.03 PM**

Papers laid on the Table:

Shri A.K. Walia, Hon'ble Minister of Finance laid the copies of the following:

- (i) Annual Report of D.F.C. for the year 2004-05 (English & Hindi version)
- (ii) Audit Report in respect of D.F.C. for the year 2004-05(English & Hindi version).
- (iii) Notification dated 14.02.2006 regarding the Delhi Liquor Licence (Amendment) Rules 2005(English & Hindi version)
- (iv) Notification dated 14.02.2006 regarding the Delhi Country Liquor Bonded warehouse (Amendment) Rules, 2005(English & Hindi version)
- (v) Notification dated 14.02.2006 regarding amendment in the Delhi Liquor Licence Rules, 1976 (English & Hindi version)
- (vi) Notification dated 14.2.2006 regarding Delhi Intoxicants Licence and Sale (Amendment) Rules,2005(English & Hindi version)
- (vii) Notification dated 12.01.2006 regarding Security chargeable under Article 23 of schedule 1 A of the Indian Stamp Act, 1899(English & Hindi version).

Shri Mangat Ram Singhal, Hon'ble Minister for Industries & Labour laid the copies of the following:

- (i) Notification dt.13.02.2006 regarding appointment of officers of Delhi Higher Judicial Services (English & Hindi version).
- (ii) Notification dated 13.02.2006 regarding appointment of Sh. S.K. Sarvaria an officer of Delhi Higher Judicial Services (English & Hindi version).
- (iii) Notification dated 13.02.2006 regarding appointment of Sh. N.K. Kaushik an officer of Delhi Higher Judicial Services (English & Hindi version).
- (iv) Notification dated 13.02.2006 regarding appointment Shri Surubder Kumar
 - a. Sharma an officer of Delhi Higher Judicial Services(English & Hindi version).
- (v) Notification dated 13.02.2006 regarding appointment of Sh. Dinesh Dayal an officer of Delhi Higher Judicial Services(English & Hindi version).
- (vi) Order dated 14.02.2006 regarding revision in the rates of the minimum wages (English & Hindi version).

Shri Arvinder Singh Lovely, Hon`ble Minister of Education laid the copy of Annual Report 2004-2005 in respect of Delhi Tourism & Transportation Development Corporation Ltd (English version).

Shri Haroon Yusuf, Hon'ble Minister of Transpsort laid the copies of the following:

- (i) Notification dated 23.12.2005 regarding delegation powers to DCP(English & Hindi version)
- (ii) Notification dated 29.12.2005 regarding peak hours restriction of Light Goods Vehicles(English & Hindi version).

6 **3.05PM Adjournment Motion:**

Dr. Jagdish Mukhi initiated the debate on adjournment motion .The following members participated in the debate:

1. Shri Ramvir Singh Bidhuri

- 7 **4.10PM** The House adjourned for tea-break.
- 8 **4.40PM** House re-assembled (Hon'ble Speaker in Chair)

Dr. Jagdish Mukhi raised the issue of arrest of Shri Alok Tomar, Press Reporter.

Debate continued-

- 2. Dr. Kiran Walia
- 3. Smt. Anjali Rai
- 9 **5.06PM** Shri Shadi Ram in Chair
 - 4. Dr. Harshvardhan (Debate continued)
 - 5. Shri H.S. Balli
 - 6. Shri Amrish Singh Gautam
 - 7. Shri Prahlad Singh Sahney
 - 8. Shri Subhash Sachdeva
 - 9. Shri Naseeb Singh
 - 10. Shri Ramakant Goswami
 - 11. Shri Ramesh Bidhuri
 - 12. Shri Jai Kishan
 - 13. Shri Sushil Choudhary
 - 14. Shri Mohan Singh Bisht
 - 15. Shri O.P. Babber
 - 16. Shri Karan Singh Tanwar
 - 17. Shri Subhash Chopra

		18.Shri H.S. Balli		
10	7.38PM	Hon'ble Minister of Urban Development replied to the debate		
11	7.46PM	Motion was put to vote and negated by voice vote		
12	7.47PM	Motion of thanks on Lt. Governor's Address:		
		Dr. Kiran Walia moved the following motion:		
		"That this House expresses its gratitude to Hon'bleLt. Governor for his address		
		delivered to the Assembly on 01st March, 2006"		
13	7.48PM	House adjourned upto 2.00PM on 3 rd March, 2006.		

Delhi:	Siddharath Rao
2 nd March2006	Secretary